

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
01/04/1978 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Motaiah V T	22/04/24	06/12/47	-	-	30/04/82	-
2	Balan Nair K	06/01/38	24/09/58	-	-	31/01/96	-
3	Achappa H B	18/05/44	28/12/67	28/12/67	-	31/05/02	-
4	Nanaiah C N	28/03/45	19/09/69	19/09/69	-	31/03/03	-
5	Narayana P M	15/04/42	02/10/65	01/07/71	-	30/04/2000	Reverted from the Post of Attender as Process Server with holding his Promotion for 15 years w.e.f. 01/01/71 vide this office Order No.1071/71 dated 29/06/71.
6	Boraiah	15/07/48	04/07/71	04/08/71	-	31/07/06	Transferred to KR Sagara.
7	Shankar Narayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
8	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	Promoted as Process Server as on 01/03/73
9	Jayaram G N	19/01/52	17/04/72	11/09/73	-	31/01/12	Promoted as Process Server as on 11/09/73
10	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
11	Chengappa B J	18/01/47	16/03/73	16/03/73	-	31/01/05	-
12	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	Promoted as Process Server as on 16/03/73
13	Chikkavenkata H H	05/04/51	06/05/72	01/09/75	-	30/04/11	Promoted as Process Server as on 01/09/76
14	Somashekara H K	10/05/52	10/09/75	10/09/75	-	31/05/12	-
15	Changappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/10/1982 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/04/2000	
2	Nanaiah C N	20/03/43	19/09/69	-	-	31/03/01	
3	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	
4	Balakrishna B S	30/08/49	07/08/71	-	-	31/08/07	

5	Jayarama G N	19/01/52	17/04/72	-	-	31/01/12	Expired on 07/08/83
6	Padmanabha B R	02/05/46	16/03/73	-	-	31/05/04	
7	Bopaiah S M	15/11/50	16/03/73	-	-	30/11/10	
8	Changappa P E	14/05/49	11/09/75	-	-	31/05/07	
9	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	
10	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	
11	Gasfer D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	
12	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	
13	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	
14	Thammaiah M P	22/05/52	24/05/79	-	-	31/05/12	
15	Karumbaiah M P	05/05/56	24/05/79	-	-	31/05/16	
16	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	
17	Mallappa P A	10/07/43	07/07/67	21/12/79	ST	31/07/01	
18	Raju S D	10/02/43	17/04/72	09/05/80	SC	28/02/01	
19	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	
20	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	
21	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	
22	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	
23	Shivappa H K	08/02/42	14/12/64	05/11/81	-	28/02/2000	

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1986 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nanaiah C N	20/03/43	19/09/69	19/09/69	-	31/03/01	-
2	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/04/2000	Relieved from the Post of Attender as Process Server with holding his Promotion for 15 years w.e.f. 01.01.71 vide this office Order No.1071/71 dated 29.06.71.
3	Shankar Narayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
4	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
5	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
6	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
7	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-
8	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
9	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
10	Gaspher D'souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
11	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
12	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
13	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
14	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
15	Ibrahim T N	10/03/47	10/09/75	15/12/79	-	31/03/05	-
16	Mallappa P A	10/07/43	07/07/67	21/12/79	ST	31/07/01	-
17	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
18	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	-
19	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
20	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
21	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
22	Shivappa H K	08/08/42	04/12/64	04/11/81	SC	31/08/2000	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1987 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nanaiah C M	20/03/43	19/09/69	19/09/69	-	31/03/01	-
2	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/4/2000	-
3	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
4	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
5	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
6	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
7	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-
8	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
9	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
10	Gaspher D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
11	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
12	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
13	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
14	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
15	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
16	Mallappa P A	10/07/43	07/07/67	21/12/79	SC	31/07/01	-
17	Raju S D	07/10/53	17/04/72	28/05/80	SC	31/10/13	-
18	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	-
19	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
20	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
21	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
22	Shivappa H K	08/08/42	04/12/64	04/11/81	SC	31/08/02	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
01/08/1989 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/04/2000	-
2	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
3	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
4	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
5	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
6	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-
7	Mallappa P A	10/07/43	07/07/67	15/09/78	ST	31/07/01	-
8	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
9	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
10	Gaspher D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
11	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
12	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
13	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
14	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
15	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
16	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
17	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	-
18	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
19	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
20	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
21	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/08/2000	-
22	Nanjappa B S	06/03/53	06/12/76	01/04/89	-	31/03/13	-
23	Rudrappa N P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
28/08/1991 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/04/2000	-
2	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/05	-
3	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
4	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
5	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
6	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/97	-
7	Mallappa P A	10/07/43	07/07/67	15/09/78	ST	31/07/01	-
8	Shivappa H B	13/04/52	14/04/72	19/09/78	SC	30/04/12	-
9	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
10	Gaspher D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
11	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
12	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
13	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
14	Karumbaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
15	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
16	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
17	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	-
18	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
19	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
20	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
21	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
22	Nanjappa B S	06/03/53	06/02/76	01/04/89	-	31/03/13	-
23	Rudrappa M P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
30/09/1992 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Narayana P M	15/04/42	02/10/65	01/07/71	SC	30/4/2000	-
2	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
3	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
4	Padmanabha B R	02/05/46	16/03/73	16/03/73	-	31/05/04	-
5	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
6	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-
7	Mallappa P A	10/07/43	07/07/67	15/09/78	ST	31/07/01	-
8	Shivappa H B	13/04/52	14/04/72	19/09/78	SC	30/04/12	-
9	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
10	Gaspher D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
11	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
12	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
13	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
14	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
15	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
16	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
17	Shanthappa N K	22/07/52	12/09/75	31/07/80	SC	31/07/12	-
18	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
19	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
20	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
21	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
22	Nanjappa B S	06/03/53	06/12/76	01/04/89	-	31/03/13	-
23	Rudrappa M P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
12/08/1993 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
2	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
3	Padmanabha B R	02/05/46	16/03/73	01/03/73	-	31/05/04	-
4	Bopaiah S M	15/11/50	16/03/73	16/03/73	-	30/11/10	-
5	Chengappa P E	14/05/49	11/09/75	11/09/75	-	31/05/07	-
6	Shivappa H B	13/04/52	14/04/72	19/09/78	SC	30/04/12	-
7	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
8	Gaspher D'Souza	29/10/49	19/04/72	09/04/79	-	31/10/07	-
9	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
10	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
11	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
12	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
13	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
14	Mallappa P A	10/07/43	07/07/67	21/12/79	ST	31/07/01	-
15	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
16	Shanthappa N K	22/07/52	12/09/75	31/07/80	SC	31/07/12	-
17	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
18	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
19	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
20	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
21	Nanjappa B S	06/03/53	06/12/76	01/04/89	-	31/03/13	-
22	Rudrappa M P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/10/1994 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Shankaranarayana K R	18/05/37	08/03/58	28/03/72	-	31/05/95	-
2	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
3	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
4	Ramaiah U D	10/01/51	19/04/72	09/04/79	-	31/01/11	-
5	Balakrishna H R	22/02/53	11/09/75	09/04/79	SC	28/02/13	-
6	Thammaiah M P	22/06/52	24/05/79	24/05/79	-	30/06/12	-
7	Karumbaiah M P	05/05/56	24/05/79	24/05/79	-	31/05/16	-
8	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
9	Mallappa P A	10/07/43	07/07/67	21/12/79	ST	31/07/01	-
10	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
11	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
12	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
13	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
14	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
15	Nanjappa B S	06/03/53	06/12/76	01/04/89	-	31/01/13	-
16	Rudrappa M P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1995 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
2	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
3	Shivappa H B	13/04/52	14/04/72	18/09/78	SC	30/04/12	-
4	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
5	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
6	Shanthappa N K	22/07/52	12/09/75	04/08/80	SC	31/07/12	-
7	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
8	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
9	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
10	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
11	Nanjappa B S	06/03/53	06/12/76	01/04/89	-	31/03/13	-
12	Rudrappa M P	16/06/54	01/09/78	01/04/89	SC	30/06/14	-
13	Subba Rao	01/06/55	11/07/80	20/12/94	SC	30/06/15	-
14	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
15	Jayaprakash H T	22/10/52	01/12/80	22/12/94	-	31/10/12	-
16	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
17	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
18	Patil S N	30/05/74	19/12/94	19/12/94	-	31/05/34	-
19	Srinivas H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
20	Karumbaiah K M	20/07/61	01/01/81	01/09/95	-	31/07/21	-

21	Bopaiah K K	01/10/65	01/06/93	1/1/2000	ST	31/10/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.</p>
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**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1996 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Balakrishna B S	30/08/49	07/08/71	01/03/73	-	31/08/07	-
2	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
3	Shivappa H B	13/04/52	14/04/72	18/09/78	SC	30/04/12	-
4	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
5	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
6	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
7	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
8	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
9	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
10	Subba Rao	01/06/55	11/07/80	20/12/94	SC	30/06/15	-
11	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
12	Jayaprakash H T	22/10/52	01/12/80	22/12/94	-	31/10/12	-
13	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
14	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
15	Patil S N	30/05/74	19/12/94	19/12/94	-	31/05/34	-
16	Sreenivasa H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
17	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
18	Rudrappa M P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
19	Karumbaiah K M	20/07/61	01/01/81	01/09/95	-	31/07/21	-

20	Bopaiah K K	01/10/65	01/06/93	1/1/2000	ST	31/10/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.</p>
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PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1997 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
7	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
8	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
9	Subba Rao	01/06/55	11/07/80	20/12/94	SC	30/06/15	-
10	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
11	Jayaprakash H T	22/10/52	01/12/80	22/12/94	-	31/10/12	-
12	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
13	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
14	Patil S N	30/05/74	19/12/94	19/12/94	-	31/05/34	-
15	Srinivasa H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
16	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
17	Rudrappa M P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
18	Karumbaiah K M	20/07/61	01/01/81	01/09/95	-	31/07/21	-

19	Bopaiah K K	01/10/65	01/06/93	1/1/2000	ST	31/10/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.</p>
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**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1998 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
7	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
8	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
9	Subba Rao	01/06/55	11/07/80	20/12/94	SC	30/06/15	-
10	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
11	Jayaprakash H T	22/10/55	01/12/80	22/12/94	-	31/10/15	-
12	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
13	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
14	Patil S N	30/05/74	19/12/94	19/12/94	-	31/05/34	-
15	Srinivas H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
16	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
17	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
18	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-

19	Bopaiah K K	01/10/65	01/06/93	1/1/2000	ST	31/10/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.</p>
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**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/1999 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Ramesh V M	26/03/56	10/09/75	03/10/80	-	31/03/16	-
7	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
8	Shivappa H K	08/08/42	04/12/64	07/11/81	SC	31/8/2000	-
9	Subba Rao	01/06/55	11/07/80	20/12/94	SC	30/06/15	-
10	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
11	Jayaprakash H T	22/10/55	01/12/80	22/12/94	-	31/10/15	-
12	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
13	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
14	Patil S N	30/05/74	19/12/94	19/12/94	-	31/05/34	-
15	Srinivas H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
16	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
17	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
18	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-

19	Bopaiah K K	01/10/65	01/06/93	1/1/2000	ST	31/10/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.</p>
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**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/2000 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
7	Subba Rao	01/06/55	11/07/80	20/12/94	SC	31/05/15	-
8	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
9	Jayaprakash H T	22/10/55	01/12/80	22/12/94	-	31/10/15	-
10	Jathappa B B	04/07/53	01/02/80	09/12/94	-	31/07/13	-
11	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
12	Srinivas H S	23/02/69	12/12/94	12/12/94	-	28/02/29	-
13	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
14	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
15	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-
16	Ramaiah A A	05/01/59	19/07/86	01/09/95	-	31/01/19	-
17	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	28/02/22	-

18	Bopaiah K K	01/10/65	01/06/93	01/01/00	ST	30/09/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.Furthermore, his seniority in the cadre of Process Server as on 31.12.2000 is at Sl.No.18.</p>
19	Murthy H R	01/04/76	28/07/94	01/01/00	SC	31/03/36	CG
20	Somaiah H V	01/06/79	20/1/2000	20/1/2000	-	31/05/39	-
21	Narayana K	09/10/64	16/2/2000 (A.N.)	16/2/2000	-	31/10/24	-
22	Mahadeva H R	04/07/73	16/2/2000 (A.N.)	16/2/2000	-	31/07/33	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/2001 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Cariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
7	Subba Rao	01/06/55	11/07/80	20/12/94	SC	31/05/15	-
8	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
9	Jayaprakash H T	22/10/55	01/12/80	22/12/94	-	31/10/15	-
10	Jathappa B B	04/07/53	01/12/80	09/12/94	-	31/07/13	-
11	Rajaram K	06/07/69	19/12/94	19/12/94	-	31/07/29	-
12	Srinivas H S	23/02/69	12/12/94	12/12/94		28/02/29	
13	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
14	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
15	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-
16	Ramaiah A A	05/01/59	19/07/86	01/09/95	-	31/01/19	-
17	Kalimullakhan	08/02/62	01/06/93	01/01/00	-	28/02/22	-

18	Bopaiah K K	01/10/65	01/06/93	01/01/00	ST	30/09/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.Furthermore, his seniority in the cadre of Process Server as on 31.12.01 is at Sl.No.18.</p>
19	Murthy H R	01/04/76	28/07/94	01/01/00	SC	31/03/36	CG
20	Somaiah H V	01/06/79	20/1/2000	20/1/2000	ST	31/05/39	-
21	Narayana K	09/10/64	16/2/2000	16/2/2000	-	31/10/24	-
22	Mahadeva H R	04/07/73	16/2/2000	16/2/2000	-	31/07/33	-
23	Suresha N P	16/04/67	27/08/01	27/08/01	-	30/04/27	-
24	Joseph Roy	29/04/69	27/08/01	27/08/01	-	30/04/29	-

PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2002 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
7	Subba Rao	01/06/55	11/07/80	30/12/94	SC	30/06/15	-
8	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
9	Jayaprakash H T	22/10/55	01/08/80	22/12/94	-	31/10/15	-
10	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
11	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
12	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-
13	Ramaiah A A	05/01/59	19/07/86	01/09/95	-	31/01/19	-
14	Kalimullakhan	08/02/62	01/06/93	01/01/00	-	28/02/22	-

15	Bopaiah K K	01/10/65	01/06/93	01/01/00	ST	31/10/15	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.Furthermore, his seniority in the cadre of Process Server as on 31.12.02 is at Sl.No.15.</p>
16	Murthy H R	01/04/76	28/07/94	01/01/00	SC	30/04/36	CG
17	Somaiah H V	01/06/79	20/1/2000	20/1/2000	ST	30/06/39	-
18	Narayana K	10/09/64	16/2/2000	16/2/2000	-	30/09/24	-
19	Mahadeva H R	04/07/73	16/2/2000	16/2/2000	-	31/07/33	-
20	Suresha N P	16/04/67	27/08/01	27/08/01	-	30/04/27	-
21	Joseph Roy	29/04/69	27/08/01	27/08/01	-	30/04/29	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
31/12/2003 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	-
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	-
5	Kariyappa B S	28/03/50	17/12/75	03/10/80	-	31/03/10	-
6	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
7	Subbarao	01/06/55	11/07/80	30/12/94	SC	31/05/15	-
8	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
9	Jayaprakash H T	22/10/55	01/08/80	22/12/94	-	31/10/15	-
10	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	-
11	Rudrappa N P	01/06/54	01/09/78	25/03/95	SC	31/05/14	-
12	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-
13	Ramaiah A A	05/01/59	19/07/86	01/09/95	-	31/01/19	-
14	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	28/02/22	-

15	Bopaiah K K	01/10/65	01/06/93	01/01/00	ST	30/09/15	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.Furthermore, his seniority in the cadre of Process Server as on 31.12.03 is at Sl.No.15.</p>
16	Murthy H R	01/04/76	28/07/94	01/01/00	SC	31/03/36	CG
17	Somaiah H V	01/06/79	20/1/2000	20/1/2000	ST	31/05/39	-
18	Narayana K	10/09/64	16/2/2000	16/2/2000	-	30/09/24	-
19	Mahadeva H R	04/07/73	16/2/2000	16/2/2000	-	31/07/33	-
20	Suresha N P	16/04/67	27/08/01	27/08/01	-	30/04/27	-
21	Joseph Roy	29/04/69	27/08/01	27/08/01	-	30/04/29	-

PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2004 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/04/72	25/09/78	-	31/01/11	-
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	-
3	Ibrahim T M	10/03/47	10/09/75	15/12/79	-	31/03/05	Retired 31/03/05
4	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	Retired
5	Kariyappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	-
6	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	-
7	Subba Rao	01/06/55	11/07/80	30/12/94	SC	31/05/15	-
8	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	-
9	Jayaprakash H T	22/10/55	01/08/80	22/12/94	-	31/10/15	-
10	Nanjappa B S	06/03/53	06/12/76	25/03/95	-	31/03/13	Retired
11	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	-
12	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	-
13	Ramaiah A A	05/01/59	19/07/86	01/09/95	-	31/01/19	-
14	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	28/02/22	-

15	BOPAIAH K K	01/10/65	01/06/93	01/01/00	ST	30/09/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95, As on 30.10.94 his seniority in the cadre of Peon was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for being promoted to the post of Process Server on 01.01.2000.</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process Server on 01.01.2000.Furthermore, his seniority in the cadre of Process Server as on 31.12.04 is at Sl.No.15.</p>
16	Murthy H R	01/04/76	28/07/94	01/01/00	SC	31/03/36	CG
17	Somaiah H V	01/06/79	20/1/2000	20/1/2000	ST	31/05/39	-
18	Narayana K	10/09/64	16/2/2000	16/2/2000	-	30/09/24	-
19	Mahadeva H R	04/07/73	16/2/2000	16/2/2000	-	31/07/33	-
20	Suresha N P	16/04/67	27/08/01	27/08/01	SC	30/04/27	-
21	Joseph Roy R S	29/04/69	27/08/01	27/08/01	-	30/04/29	-
22	Ravindra J E	24/09/68	09/12/94	18/06/04	-	30/09/28	-
23	Mahalinga H S	24/07/60	08/12/94	18/06/04	SC	31/07/20	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
30/09/2007 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Laxmana B R	26/01/51	14/07/72	21/09/78	-	31/01/09	
2	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	30/04/12	
3	Raju S D	07/10/53	17/04/72	09/05/80	SC	31/10/13	
4	Kariappa B S	28/03/50	17/12/75	03/10/80	-	31/03/08	
5	Janardhana A K	16/03/51	01/12/75	09/10/80	-	31/03/11	
6	Eshwara B S	28/10/52	01/12/80	19/12/94	-	31/10/12	
7	Jayaprakash H T	22/10/55	01/08/80	22/12/94	-	31/10/15	
8	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	30/06/14	
9	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	30/04/22	
10	Ramaiah A A	05/01/59	19/07/86	01/01/00	-	31/01/19	
11	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	28/02/22	
12	Murthy H R	01/04/76	28/07/94	01/01/00	SC	31/03/36	
13	Narayana K	10/09/64	16/2/2000	16/2/2000	-	30/09/22	
14	Suresh N P	16/04/67	27/08/01	27/08/01	SC	30/04/25	
15	Ravindra J E	24/09/68	09/12/94	18/06/04	-	30/09/28	
16	Mahalinga H S	24/07/60	08/12/94	18/06/04	-	31/07/20	
17	Anukumar H S	26/01/79	24/02/05	24/02/05	-	31/01/39	
18	Aqheel Ahamed A W	27/01/84	21/02/05	21/05/05	-	31/01/44	

PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2010 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	Apr-2012	-
2	Raju S D	07/10/53	17/04/72	09/05/80	SC	Oct-2013	-
3	Janardhana A K	16/03/51	01/12/75	09/10/80	-	Mar-2011	-
4	Eshwara B S	28/10/52	01/12/80	19/12/94	-	Oct-2012	-
5	Jayaprakash H T	22/10/55	01/08/80	22/12/94	-	Oct-2015	-
6	Rudrappa N P	16/06/54	01/09/78	25/03/95	SC	Jun-2014	-
7	Karumbaiah K M	18/04/62	01/06/93	01/09/95	-	Apr-2022	-
8	Ramaiah A A	05/01/59	19/07/86	01/01/00	-	Jan-2019	-
9	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	Feb-2022	-
10	Murthy H R	01/04/76	28/07/94	01/01/00	SC	Mar-2036	-
11	Ravindra J E	24/09/68	09/12/94	18/06/04	-	Sep-2028	-
12	Mahalinga H S	24/07/60	08/12/94	18/06/04	-	Jul-2020	-
13	Aqheel Ahamed A W	27/01/84	21/02/05	21/02/05	-	Jan-2044	-
14	Anukumar H S	26/01/79	24/02/05	24/02/05	-	Jan-2039	-
15	Nagesh Kumar D S	21/06/62	26/7/2000	02/03/09	-	Jun-2022	Transferred from Mysuru
16	Devananda B M	06/04/89	14/08/09	14/08/09	-	Apr-2049	-
17	Anitha T K	02/05/88	20/08/09	20/08/09	-	May-2048	Ex-MP
18	Devendra N	07/10/88	22/08/09	22/08/09	-	Oct-2048	-
19	Supriya M P	20/11/87	30/09/09	30/09/09	-	Nov-2047	-
20	Pradeepa	16/03/81	30/09/09	30/09/09	-	Mar-2041	-
21	Harish P T	05/06/85	23/12/09	23/12/09	SC	May-2045	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
30/04/2011 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Shivappa H B	13/04/52	14/04/72	15/09/78	SC	Apr-2012	
2	Raju S D	07/10/53	17/04/72	09/05/80	SC	Oct-2013	
3	Kalimulla Khan	08/02/62	01/06/93	01/01/00	-	Feb-2022	
4	Murthy H R	01/04/76	28/07/94	01/01/00	SC	Mar-2036	
5	Ravindra J E	24/09/68	09/12/94	18/06/04	-	Sep-2028	
6	Mahalinga H S	24/07/60	08/12/94	18/06/04	-	Jul-2020	
7	Aqheel Ahamed A W	27/01/84	21/02/05	21/02/05	-	Jan-2044	
8	Anukumar H S	26/01/79	24/02/05	24/02/05	-	Jan-2039	
9	Nagesh Kumar D S	21/06/62	26/7/2000	02/03/09	-	Jun-2022	Transferred from Mysuru
10	Devananda B M	06/04/89	14/08/09	14/08/09	-	Apr-2049	
11	Anitha T K	02/05/88	20/08/09	20/08/09	-	May-2048	
12	Devendra N	07/10/88	22/08/09	22/08/09	-	Oct-2048	
13	Supriya M P	20/11/87	30/09/09	30/09/09	-	Nov-2047	
14	Pradeepa	16/03/81	30/09/09	30/09/09	-	Mar-2041	
15	Harish P T	05/06/85	23/12/09	23/12/09	SC	May-2045	
16	Lavakumar K M	28/01/65	01/07/10	01/07/10		Jan-2025	
17	Manohar N K	24/01/65	21/05/03	13/12/10	-	Jan-2025	
18	Suresh M K	22/07/63	23/05/03	30/11/10	-	Jul-2023	
19	Stephen M A	03/09/69	24/05/03	01/01/11	-	Sep-2029	

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
30/04/2012 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Raju S D	07/10/53	17/04/72	09/05/80	SC	Oct-2013	-
2	Kalimulla Khan	08/02/62	01/06/93	01/01/00		Feb-2022	-
3	Murthy H R	01/04/76	28/07/94	01/01/00	SC	Mar-2036	-
4	Ravindra J E	24/09/68	09/12/94	18/06/04		Sep-2028	-
5	Mahalinga H S	24/07/60	08/12/94	18/06/04		Jul-2020	-
6	Aqheel Ahamed A W	27/01/84	21/02/05	21/05/07		Jan-2044	-
7	Anukumar H S	26/01/79	24/02/05	24/02/05		Jan-2039	Transferred to Hassan Dist.
8	Nagesh Kumar D S	21/06/62	26/7/2000	02/03/09		Jun-2022	-
9	Devananda B M	06/04/89	14/08/09	14/08/09		Apr-2049	-
10	Anitha T K	02/05/88	20/08/09	20/08/09		May-2048	-
11	Devendra N	07/10/88	22/08/09	22/08/09		Oct-2048	-
12	Supriya M P	20/11/87	30/09/09	30/09/09		Nov-2047	-
13	Pradeepa	16/03/81	30/09/09	30/09/09		Mar-2041	-
14	Harish P T	05/06/85	23/12/09	23/12/09	SC	May-2045	-
15	Lavakumar K M	28/01/65	01/07/10	01/07/10		Jan-2025	-
16	Manohar N K	24/01/65	21/05/03	13/12/10		Jan-2025	Ex.MP
17	Suresh M K	22/07/63	23/05/03	30/11/10		Jul-2023	-
18	Stephen M A	03/09/69	24/05/03	01/01/11		Sep-2029	-
19	Kiran M R	22/05/88	02/03/12	02/03/12		May-48	-
20	H.S.Usha	07/09/84	01/03/12	01/03/12		Sep-44	-
21	A.J.Stany	31/10/87	23/02/12	23/02/12		Oct-47	-
22	Madhu B.S	02/01/84	02/03/12	02/03/12		Jan-44	-
23	K.V.Kavitha	13/05/81	22/02/12	22/02/12	SC	May-41	-
24	Pavithra K.M	11/06/77	22/02/12	22/02/12		Jun-37	PH
25	B.S.Dinesh	20/01/84	14/03/12	14/03/12	SC	Jan-44	-
26	Gurumurthy Y.M	10/07/77	27/04/12	27/04/12		Jul-37	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
01/01/2014 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	H.S.Mahalinga	24/07/60	08/12/94	01/06/04	SC	Jul-20	
2	Aqheel Ahamed.A.W.	27/01/84	21/02/05	21/02/05		Jan-44	
3	T.S. Nagesh Kumar	21/06/62	26/07/00	26/07/00		Jun-22	Ex.MP Transferred from Mysuru on 02/03/09
4	B.M.Devananda	06/04/89	14/08/09	14/08/09		Apr-49	
5	T.K. Anitha	02/05/88	20/08/09	20/08/09		May-48	
6	N.Devendra	07/10/88	22/08/09	22/08/09		Oct-48	
7	M.P.Supriya	20/11/87	30/09/09	30/09/09		Nov-47	
8	Pradeepa	16/03/81	30/09/09	30/09/09		Mar-41	
9	Harish.P.T	05/06/85	23/12/09	23/12/09	SC	May-45	
10	K.M.Lavakumar	28/01/65	01/07/10	01/07/10		Jan-25	Ex.MP
11	N.K.Manohar,	24/01/65	21/05/03	13/12/10		Jan-25	Ex.MP
12	M.K.Suresh	22/07/63	23/05/03	30/11/10		Jul-23	
13	M.A.Stephen,	03/09/69	24/05/03	01/01/11		Sep-29	
14	Kiran M.R	22/05/88	02/03/12	02/03/12		May-48	
15	H.S.Usha	07/09/84	01/03/12	01/03/12		Sep-44	--
16	A.J.Stany	31/10/87	23/02/12	23/02/12		Oct-47	--
17	Madhu B.S	02/01/84	02/03/12	02/03/12		Jan-44	
18	K.V.Kavitha	13/05/81	22/02/12	22/02/12	SC	May-41	
19	Pavithra K.M	11/06/77	22/02/12	22/02/12		Jun-37	
20	B.S.Dinesh	20/01/84	14/03/12	14/03/12	SC	Jan-44	
21	Gurumurthy Y.M	10/07/77	27/04/12	27/04/12		Jul-37	

PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/05/2016 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	H.S.Mahalinga	24/07/60	08/12/94	01/06/04	SC	July-2020	-
2	B.M.Devananda	06/04/89	14/08/09	14/08/09		April-2049	-
3	T.K.Anitha	02/05/88	20/08/09	20/08/09		May-2048	-
4	N.Devendra	07/10/88	22/08/09	22/08/09		Oct-2048	-
5	M.P.Supriya	20/11/87	30/09/09	30/09/09		Nov-2047	-
6	Pradeepa	16/03/81	30/09/09	30/09/09		Mar-2041	-
7	Harish.P.T	05/06/85	23/12/09	23/12/09	SC	May-2045	-
8	K.M.Lavakumar	28/01/65	01/07/10	01/07/10		Jan-2025	Ex.MP
9	N.K.Manohar	24/01/65	21/05/03	13/12/10		Jan-2025	Ex.MP
10	M.K.Suresh	22/07/63	23/05/03	30/11/10		July-2023	-
11	M.A.Stephen	03/09/69	24/05/03	01/01/11		Sep-2029	-
12	Kiran M.R	22/05/88	02/03/12	02/03/12		May-2048	-
13	H.S.Usha	07/09/84	01/03/12	01/03/12		Sep-2044	-
14	A.J.Stany	31/10/87	23/02/12	23/02/12		Oct-2047	-
15	Madhu B.S	02/01/84	02/03/12	02/03/12		Jan-2044	-
16	K.V.Kavitha	13/05/81	22/02/12	22/02/12	SC	May-2041	-
17	Pavithra K.M	11/06/77	22/02/12	22/02/12		June-2037	PH
18	B.S.Dinesh	20/01/84	14/03/12	14/03/12	SC	Jan-2044	-
19	Gurumurthy Y.M	10/07/77	27/04/12	27/04/12		July-2037	-

**PROVISIONAL SENIORITY LIST OF PROCESS SERVERS WORKING IN THE COURTS OF KODAGU UNIT AS ON
30/06/2017 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

1	Devendra N	07/10/88	22/08/09	22/08/09		31/10/48	-
2	Supriya M P	20/11/87	30/09/09	30/09/09		30/11/47	-
3	Lavakumar K M	28/01/65	01/07/10	01/07/10		31/01/25	Ex.MP
4	Manohar N K	24/01/65	21/05/03	13/12/10		31/01/25	Ex.MP
5	Suresh M K	22/07/63	23/05/03	30/11/10		31/07/23	-
6	Stephen M A	03/09/69	24/05/03	01/01/11		30/09/29	-
7	Kiran M R	22/05/88	02/03/12	02/03/12		31/01/48	-
8	Usha H S	07/09/84	01/03/12	01/03/12		30/09/44	-
9	Stany A J	31/10/87	23/02/12	23/02/12		31/10/47	-
10	Madhu B S	02/01/84	02/03/12	02/03/12		31/01/44	-
11	Kavitha K V	13/05/81	22/02/12	22/02/12	SC	31/05/41	-
12	Pavithra K M	11/06/77	22/02/12	22/02/12		30/06/37	PH
13	Dinesh B S	20/01/84	14/03/12	14/03/12	SC	31/01/44	-
14	Gurumurthy Y M	10/07/77	27/04/12	27/04/12		31/07/37	-
15	Sowmya N D	17/04/92	29/06/16	29/06/16		30/04/52	
16	Deepa D S	24/07/89	27/06/16	27/06/16		31/07/49	
17	Basavaraja Bastawade	20/07/89	28/06/16	28/06/16		31/07/49	
18	Lakshmana Rathod	01/06/80	17/06/16	17/06/16		31/05/40	
19	Kumar Lamani	10/07/90	20/06/16	20/06/16	SC	31/07/50	
20	Droupati Suryavamshi	01/01/75	28/06/16	28/06/16		31/12/34	
21	Priyanka Gangappa Badigera	03/07/92	23/06/16	23/06/16		31/07/52	
22	Parveen Banu Jamadar	25/01/94	23/06/16	23/06/16		31/01/54	

Prl.District & Sessions Judge
Kodagu-Madikeri